

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/426/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Smti. Bijay Lashmi Boruah,
Principal Judge, Family Court, Dhubri.

Dated Guwahati the nd 22 January, 2021.

Sub: **Casual leave.**

Ref:- Letter No. FC.XII-1/2019/69/E dated the 21st January, 2021

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 27.01.2021, 28.01.2021, 29.01.2021 and 30.01.2021 along with station leave permission from the evening of 25.01.2021 till the morning of 01.02.2021, has been granted. Further, you have been allowed to take your allotted official vehicle to Guwahati at your own cost. Further, the Counsellor, Family Court, Dhubri will remain in charge of Family Court, Dhubri till your return.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-64/2000(Pt.)/427/A, dated 22.1.2021

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

Rohar